## Calcutta High Court In The Circuit Bench at Jalpaiguri (Appellate Side)

## Scrutiny List From 13-09-2021 To 13-09-2021

SI No.	Case Type	Filing No.	Petetioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	964/2021	MOSTO MIAH @ MOSTAFA ALI AND ORS	SUDIP GUHA	04-10-2021	LOWER COURT CASE DETAILS (i.e. CASE NO AND ORDER DATE) SHOULD BE MENTIONED IN THE 1ST PARAGRAPH AT PAGE NO. 3.
2	CRM	967/2021	AJIMUL HAQUE AND ORS	SUDIP GUHA	04-10-2021	<ol> <li>SIGNATURE OF THE PETITIONER NO. 4 DOES NOT MATCH WITH HIS NAME WRITTEN IN THE CAUSE TITLE PAGE. (i.e. page -2)</li> <li>SIGNATURE OF THE ABADUL HAQUE ON VAKALATNAMA DOES NOT WRITTEN ON CAUSE TITLE PAGE.</li> </ol>
3	WPA	1193/2021	JAHIR AHAMMED BAIDYA	ADITYA MONDAL	04-10-2021	COMPLETE POSTAL ADDRESS (WITH PIN CODE) OF THE RESPONDENT IN THE PRESENTATION FORM SHOULD BE SAME AS WRITTEN IN THE CAUSE TITLE.

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